

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) (a) Yes, Sir.

(b) DG : Doordarshan is the final approving authority. Such programmes are invariably previewed by designated officers of Doordarshan.

**Child Labour**

1168 SHRI AMARSINGH RATHAWA : SHRI CHINTAMANI JENA:

Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that there are about a dozen Acts relating to child labour which mainly prohibit employment of children below a certain age, but there is no law for the welfare of the working children;

(b) whether Government are aware that 90 per cent of working children are working in the agricultural sector and in unorganised industries where existing laws do not apply; and

(c) if so, whether Government propose to consider to bring forward a law for the welfare of the working children in regard to their health; education and vocational training; if so, by when ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) There are a number of Acts which prohibits and regulate employment of children below a certain age in various employments but welfare aspects like health, education, vocatio-

nal training etc. are not covered by these Acts.

(b) According to the 1971 Census approximately 80% of Child workers are employed in the agriculture sector. The laws pertaining to prohibition and regulation of employment of children apply to certain specified employments both in the organised and the unorganised sectors.

(c) Such a proposal is under consideration.

**Revision of pay Scales of Employees of Mother Dairy, Delhi**

1169. DR. G. VIJAYA RAMA RAO : Will the Minister of AGRICULTURE be pleased to state:

(a) whether Mother Dairy, Delhi run by Government of India have unilaterally revised pay scales of their employees and if so, details thereof;

(b) whether the revised grades have created anomalies and imbalances in salaries of certain categories of staff and for which representations have been submitted; and

(c) if so, the redressal measures taken ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENI RA MAKWANA) : (a) Mother Dairy, Delhi which is managed by the National Dairy Development Board have revised the pay scales of unionised cadre employees after bipartite negotiations. The pre-revised scales and the revised scales are as follows:—

**Pre-revised Scales**

260—5—285—EB—5—310—EB—6—400  
 285—6—315—EB—7—350—EB—7—420  
 305—7—326—EB—8—390—11—445  
 350—9—395—EB—13—460—13—512  
 370—13—435—EB—13—500 EB—15—560  
 455—15—530—EB—15—575—18—701  
 470—16—550—EB—20—790  
 550—25—750—EB—30—900

**Revised Scales**

480—12—576—13—680  
 540—13—657—14—755  
 575—14—673—16—817  
 660—17—779—19—950  
 680—19—851—23—1012  
 795—23—956—33—1253  
 810—27—972—37—1342  
 930—45—1200—55—1750